

[*Translation*]

Action Plan for Health Services in Rajasthan

238. SHRI GULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have formulated or are considering over a special action plan for providing health services in Rajasthan; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) At present the thrust is to consolidate and strengthen the net work of infrastructure already built up in order to provide qualitative improvement in the lives of the people by providing curative, preventive, and promotive health services in Rajasthan. Action plan for providing further health services in Rajasthan would be taken after the formulation of Eighth Five year Plan.

[*English*]

Teaching facility in Ayurvedic Educational Institutions

239. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Ayurvedic educational institutions in the country and the number of such institutions run by Union/State Government;

(b) whether most of these institutions lack requisite facilities for teaching; and

(c) if so, the steps taken or proposed to

be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) There are 97 Ayurvedic Educational Institutions in the country. Out of which 44 Ayurvedic educational institutions are run by different State Governments and a National Institute of Ayurved at Jaipur has been set up by the Central Government.

(b) and (c). The Central Council of Indian Medicine carry out visitation of the Ayurvedic Educational Institutions to assess their standards vis-a-vis the standards laid down by the Central Council. The shortcomings pointed out in the reports are communicated to the concerned authorities for necessary action. Government of India provides grant to the extent of Rs. 1.60 lakhs to Undergraduate colleges of India. Systems of Medicine and Homeopathy run by voluntary organisations and taken over by the State/Union Territories Governments for purchase of laboratory equipments and setting up of book bank to raise the standards of education. A new Central Scheme to assist some of the Educational Institutions of Indian Systems of Medicine and Homeopathy has been proposed during 8th Five year Plan.

Additions/Alterations in Paschimpuri D.D.A. Flats

240. SHRI RAVINARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 17 August, 1987 to Unstarred Question No. 3189 regarding additions/alterations in Paschimpuri and state:

(a) the details of flats in which additions/alterations have been made during the last three years;

(b) the action taken by the DDA in all such cases; and

(c) the details of cases registered under Section 29 and 34A of Delhi Development Act after 17 August, 1987 yearwise till date?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 959 such cases have come to the notice of the DDA.

(b) and(c). Action has been initiated in 116 cases u/s 29 (1) and Section 34 A under Delhi Development Act, 1957. In the remaining cases, the notices have been issued for violating the terms and conditions of allotment. The year wise details of the cases registered after 17th August, 1987 are given in the Statement below.

STATEMENT

Regarding Additions/Alterations in Paschimpuri DDA Flats

<i>Sl. No.</i>	<i>Year</i>	<i>No. of cases where show casuse notice issued</i>	<i>No. of cases where FIR Lodged</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	1987-88	45	70
2.	1988-89	53	—
3.	1989-90	18	—
		116	70